

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

**Review Petition No. 3/RP/2026
in Petition No. 254/MP/2023**

Subject : Review of the Commission's order dated 26.11.2025 in Petition No. 254/MP/2023 in the matter of the Tala Hydroelectric Project Eastern Region, East-North Inter Connector and Northern Region Transmission System.

Petitioner : Powerlinks Transmission Limited (PTL)

Respondents: Power Grid Corporation of India Limited (PGCIL) and Others

Date of Hearing : **6.8.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Shri Venkatesh, Advocate, PTL
Shri Nihal Bhardwaj, Advocate, PTL
Ms. Ananya Dutta, Advocate, PTL
Shri Ashutosh K. Srivastava, Advocate, PTL

Record of Proceedings

The matter was heard through a virtual hearing.

2. At the outset, learned counsel for the Review Petitioner submitted that neither the Respondents appeared nor has any reply been filed on their behalf.
3. After hearing the learned counsel for the Review Petitioner at length, the Commission reserved the order in the matter.

By order of the Commission

sd/-
(T. D. Pant)
Joint Chief (Law)

